

[Translation]

SHRI MANJAY LAL (Smastipur): Dozens of villages in Mohiuddin Nagar of Patari sub-division falling under my constituency, Samastipur in Bihar have been adversely affected by the erosion caused by river Ganga. Houses of thousands of people have been washed by the flood waters. Especially, Dumri and Chapar Panchayats have been totally devastated. Despite untiring efforts of the Government of Bihar it is becoming increasingly difficult to check the devastation caused by the waters of Ganga.

Ganga is a national river. Responsibility to check devastation caused by Ganga rests with the Central Government. Therefore, I urge the Central Government to immediately save Patari and Mohiuddin Nagar Sub-divisions from the devastation caused by the river Ganga and to make arrangements for the rehabilitation of people who have been rendered homeless.

SHRI PRABHU DAYAL KOTHERIA (Firozabad): Mr. Speaker, Sir, through you, I would like to draw the attention of the Government towards my constituency, Firozabad in Uttar Pradesh. This parliamentary constituency is very backward. Three assembly segments of my constituency fall under Agra District and two assembly segments come under Firozabad district. As a matter of fact, entire Firozabad parliamentary constituency is a zero industry area but Bha, Fatiabad and Kheragarh falling under my parliamentary constituency have no industries at all. That's why there is widespread poverty and starvation in the above three assembly segments.

In 1976, 84 dreaded dacoits of the country surrendered before the then Chief Minister of the State at Bateshwarnath which is an important pilgrimage centre in Uttar Pradesh it falls under my parliamentary constituency. At that time, the then Chief Minister of Uttar Pradesh assured the people of my constituency that industries would, immediately, be set up in the constituency so that the trend of unemployed youth joining

the dacoit ranks is not repeated. But till date the Government's attention has not been drawn towards this issue, there by causing great resentment among the people of my constituency. I can say confidently that if a major industry around Bah, Fatiabad and Kheragarh assembly, segments is set up by the Central Government, problem of unemployment in addition to problems like dacoity, looting and other criminal incidents will be completely checked.

Therefore, Sir, through you, I would like to make a forceful appeal to the Central Government to accord permission without delay to set up a major industry either in the private or public sector around Bah, Fatiabad and Kheragarh assembly segments of my constituency. This will help in checking the increasing incidents of dacoity and looting in my constituency which has developed due to the state of joblessness among the youth.

[English]

PROF. K.V. THOMAS (Emakulam): Sir, the Kerala has got allotment of 10000 M.T. of Palmoline Oil from the Central Government. This allotment we are getting for the last two years. But, for the last two months, this allotment has been reduced and we are getting only a small quantity. As a result of this, the price of edible oil including the coconut oil has gone up. The price of coconut oil is Rs. 50/- per kg. So, my request to the Government is that immediately we should be given an allotment of 10000 M.T. of Palmoline Oil. As I understand the Government of India is importing Palmoline Oil from Malaysia, I think, the Government will not have any problem in continuing the allotment which we were getting for the last two years. So, I request the Government to give us 10000 M.T. of Palmoline Oil.

SHRI NARANBHAI JAMLABHAI RATHVA (Chhota Udaipur): Mr. Speaker, Sir, through you, I would like to draw the kind attention of the Railway Minister towards the serious problem of my Constituency. The two railway bridges, namely, small "DHOKALIA BRIDGE" at Bodelli Tal Sonkheda and major Bharaj Bridge at Tehsil